

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

STARRED QUESTION NO:485

ANSWERED ON:10.05.2012

PRODUCTION FROM REFINERIES

Acharia Shri Basudeb;Dhruvanarayana Shri R.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the production capacity of various refineries in the country including the Mangalore Refinery and Petrochemical Limited(MRPL) and the quantum of production of various petroleum products during each of the last three years, product-wise and refinery-wise;
- (b) whether all the refineries including the MRPL are functioning to their optimum capacity or the same have been hampered due to various reasons such as water shortage etc;
- (c) if so, the details thereof and the resultant effect on exports from such refineries and supply of LPG for the domestic market; and
- (d) the steps being taken by the Government to ensure the capacity utilization of the refineries including the measures being taken to fulfill the shortage of water supply?

Answer

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI S. JAIPAL REDDY)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.485 BY SHRI BASUDEB ACHARIA AND SHRI DHRUVA NARAYANA TO BE ANSWERED ON 10TH MAY, 2012 REGARDING PRODUCTION OF REFINERIES

(a) The production capacity of various refineries in the country including the MRPL is given in Annexure-I. The quantum of production of various petroleum products during the last three years product-wise and refinery – wise are at Annexure-II.

(b) and (c) All the refineries, including MRPL, have generally been operating at their optimal capacity and the capacity utilization, on industry basis, during the last three years is as follows:

Year % Capacity utilization on Industry basis
2009-10 103
2010-11 105
2011-12 105(Provisional)Source : Centre for High Technology

Production at MRPL was hampered for a short period during April 12-28, 2012 due to stoppage of water supply by the local administration. This resulted in shortfall of 7415 Metric Tonne of LPG supply to the domestic market. Dispatch of export parcels have been deferred by 10 to 15 days during April-May, 2012.

(d) In a delicensed refinery sector, the setting up of a refinery and its operations is a commercial decision of a public / private sector enterprise based on techno-commercial considerations. As regards water supply to MRPL, intake of water was completely stopped on 11.4.2012. MRPL filed a Writ Petition against the orders of the District Administration. The Hon'ble High Court, Karnataka passed orders to release 2 Million Gallons per Day(MGD) of water. Subsequently, the Deputy Commissioner, Dakshin Kannada District permitted MRPL to draw the normal quota of 5.5 MGD citing orders of the Hon'ble High Court. Government of Karnataka has also been requested by the Ministry of Petroleum and Natural Gas to work out a long term solution to assure supply of water to the existing as well as upcoming units of the MRPL refinery.